

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-67/2022/3823/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Lohit Kumar Saikia,  
Presiding Officer,  
Industrial Tribunal, Guwahati.

Dated Guwahati the 25<sup>th</sup> April, 2024.

Sub: **Extension of Earned leave.**

Ref:- Your letter No. IT.6/2024/135 dtd. 22.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **extension of earned leave for ten days from 27.04.2024 to 06.05.2024** (sufficing 07.05.2024 to 08.05.2024), **along with station leave permission, from the morning of 27.04.2024 till the morning of 09.05.2024.**

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-67/2022/3824-3826/A, dated , 25-04-2024**  
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information  
(Copy of leave application is enclosed herewith).
2. The District & Sessions Judge, Kamrup (M).
- ✓ 3. The Project Manager, Gauhati High Court.

*h*  
**JT. REGISTRAR (VIGILANCE)**

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